

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 411
IB/204/ND/2021

IN THE MATTER OF:

Union Bank Of India

...

Applicant

Versus

M/s. Supertech Ltd.

...

Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 19.05.2023

CORAM:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Niharika Sharma, Adv.

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned to 12.07.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)